

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

C O R R I G E N D U M
Dated: Guwahati, the 18th of April, 2024

NO. HC.VII-100(Pt.VIII)/2010/3731/A ### In partial modification of this Registry's earlier Notification **NO. HC.VII-100(Pt.VIII)/2010/3463/A** dated 03-04-2024, regarding nomination of Judicial Officers to participate in the "**Workshop on Judgment Writing**" scheduled to be held from **27.04.2024 to 28.04.2024** at the National Judicial Academy, Bhopal, the designation of **Smti Mallika Dutta** be read as **Principal Judge, Family Court, Nalbari** instead of **Member , MACT, Kamrup, Amingaon.**

The other conditions of the Training will remain as same as it was earlier notified.

By Order,
Sd/- S.Dhar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.VIII)/2010/3732-42 /A Dated: 18-04-2024
Copy forwarded for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

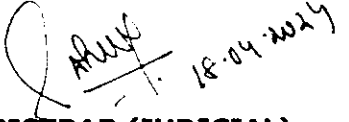
The Officer is placed on deputation for the program on condition that (a) the Officer will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

4. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Nalbari. He is requested to inform the Officer accordingly.
7. Smti. Mallika Dutta, Principal Judge, Family Court, Nalbari, for information.
8. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).

9. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
11. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)